Fact Finding Committee on Irregularities in Indian School of Mines

2332. SHRI A. K. ROY: Will the Minister of EDUCATION be pleased to state:

(a) whether Government are aware of a continuing tension between the teacher representatives of the Executive Board and the Director of the Indian School of Mines, Dhanbad affecting the study and peaceful atmosphere in the campus for the last few years; if so, the facts in details;

(b) whether Government would intervene into the matter to settle the issue amicably to restore peace in the institution;

(c) whether the fact finding committee, constituted during the Janata Government to enquire into certain irregularities in the Indian School of Mines has submitted its report; and

(d) if so, the details thereof and the steps taken thereon?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) The Government are not aware of any tension in the School affecting the study and peaceful atmosphere in the campus. However, there have been some complaints against the Director made by the teacher representatives on the Executive Board. The Executive Board has appointed a Fact Finding Committee to look into the complaints.

(b) The question does not arise at this stage since the government is awaiting the report of the fact finding committee.

(c) No Sir, the Committee appointed by the Executive Board of the School is expected to submit its report shortly

(d) The question does not arise

चिकित्सा आधार पर अस्थायी टलीफोन कनेक्शन

2333. **श्री चिन्तामणि जैना** क्या संचार मंत्री यह बताने की कृपा करेंगे कि

(क) चिकित्सा आधार पर छह महीने के लिए मंजूर किए गए अस्थाई टेलीफोन कनेक्शन शीघ्र नहीं दिये जाते है,

(ख) यदि हां, तो वर्ष 1979-80 में, राज्य-वार, छह महीने के लिए अस्थायी टेलीफोन कनेक्शनों के कुल कितने आवेदन-पत्र प्राप्त हुए थे,

(ग) उनमे से कितने आवेदको को टेलीफोन कनेक्शन दे दिये गये थे और उनमे से कितने आवेदन-पत्र बकाया है जिन्हें अभी तक टेलीफोन कनेक्शन नही दिये गये है,

(घ) क्या छ महीने के लिए अस्थायी टेलीफोन कनेक्शन शेष आवेदकों को दे दिये जायेंगे और

(ङ) यदि हां, तो कब तक और यदि नहीं, तो उसके मुख्य कारण, क्या है ?

संचार मंत्री (श्री सी० एम० स्टीफन) : (क) मंजूर किये गये अस्थायी टेलीफोन निर्धारित प्रभारों की अदायगी के पश्चात् बगैर किसी परिहार्य विलम्ब के दे दिये जाते है परन्तु यदि केबुल युग्म उपलब्ध न हों तो कुछ मामलो में कनेक्शन देने में देरी हो सकती है।

(ख) और (ग). सामान्यत आवेदन-पत्रों की सूचिया तयार नही रखी जाती है और सिर्फ मंजूर किये गये मामलों का ही रिकार्ड रखा जाता है। फिर भी कुछ मामलों में सूचना संकलित की गई है और यह सूचना विवरण मे दी गई है।

(घ) और (ङ). जी नही। आवेदन-पत्रों को प्रतीक्षा सूची मे नहीं रखा जाता और यदि उनको किसी कारणवश मंजूर नहीं किया जाता तो प्राप्त होने के तुरन्त बाद मामला समाप्त हुआ समझा जाता है।

विवरण

क्र० सं०	दूरसंचार सर्किल/टेलीफोन जिले का नाम	1979-80 के दौरान छ: महीनों के लिए अस्थायी टेलीफोन कनेक्शनों हेतु प्राप्त आवेदनपत्र	प्रदान किए गए अस्थायी टेलीफोनों की संख्या	उन मामलों की संख्या जिनमें टेलीफोन नहीं दिए गए
1	2	3	4	5
	दूरसंचार सर्किल			
1	गुजरात . . .	53	37	16
2	केरल . . .	140	99	41
3	उत्तर प्रदेश . .	189	144	45
	टेलीफोन जिला			
1	अमृतसर . .	22	22	कुछ नहीं
2	बड़ौदा . .	17	11	6
3	जलंधर . .	36	16	कुछ नहीं
4	लुधियाना . .	36	36	कुछ नहीं
5	मदुरै . .	6	5	1
6	नागपुर . .	21	16	5
7	इन्दौर . .	5	2	3
8	सूरत . .	12	8	4

Drinking water facilities to semi-urban localities of the country

2334. SHRI GIRIDHAR GOMANGO: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the States identified the problem villages of drinking water facilities including the semi-urban localities;

(b) if so, the problem villages State-wise taken up to provide drinking water and to be provided in Annual Plans;

(c) the number of tribal villages in tribal sub-plan areas of the States selected for the provision of drinking water facilities, State-wise and funds provided from State sector for this areas; and

(d) funds earmarked and released by this Ministry to the States to spend the money in tribal sub-plan areas so far?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) In 1972, a survey was conducted on the initiative of the Central Govern-